## HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG NOTIFICATION

Dated Shillong, the 24th September,2024

No.HCM II/142/2017/Estt/54

With approval of the Hon'ble

Chairman, High Court Legal Services Committee, High Court of Meghalaya, the Committee is pleased to empanel **Miss. Sylvia Nongsiej**, Advocate, for acting as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such Panel Lawyers/Advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the Panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as Panel Lawyer.

By order,

SECRETARY

Memo.No.HCM II/142/2017/Estt/54-A Dated: 24<sup>th</sup> September,2024
Copy to (for information):-

- 1. The P.S. To Hon'ble, the Chief Justice (Acting), High Court of Meghalaya for his Lordship's kind information.
- 2. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 3. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 6. The District & Sessions Judge cum Chairman, District Legal Services Authority Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Jowai/ Khliehriat/ Ampati/Resubelpara/ Baghmara/ Mawkyrwat/ Mairang.
- 7. The Judge, District Council Court, KHADC/JHADC/GHADC.
- 8. The Director General of Prisons, Meghalaya, Shillong.

- 9. The Secretary to the Government of Meghalaya, Law Department.
- 10. The President, Meghalaya High Court Bar Association, Shillong.
- 11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
  - 13. Miss. Sylvia Nongsiej, Advocate for kind information.
  - 14. Notice board.
  - 15. Office file.

SECRETARY HCLSC

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